

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.105/241/242/NCLT/AHM/2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: 241-242 of the Companies Act, 2013.

ORDER

Learned PCS Mr. Kunjan Dalal appeared for the Petitioner.

Learned Counsel Mr. M B Gandhi along with Learned Counsel Mr. Chinmay Gandhi, Learned Counsel Mr. Ravi B Shah appeared for the Respondents.
Learned Counsel Mr. Jainish Shah also appeared.

Matter to appear for further consideration on 04.05.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021